

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1553 OF 2018 IN
DFR NO. 3178 OF 2018

Dated: 13th November, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Damodar Valley Corporation

.... Appellant (s)

Versus

West Bengal Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M,G. Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.
Mr. C.K. Rai
Mr. Sachin Dubey for R-1

ORDER

The learned counsel, Mr. C.K. Rai, accepts notice on behalf of the first Respondent.

Issue notice to the Respondent Nos. 2 & 3 returnable on 13.12.2018. Dasti, in addition, is also permitted.

List the matter on **13.12.2018**.

(S.D. Dubey)
Technical Member
vt/pk

(Justice N.K. Patil)
Judicial Member